



आयकर अपीलीय अधिकरण, चेन्नै पीठें
INCOME TAX APPELLATE TRIBUNAL CHENNAI BENCHES CHENNAI

दिनांक 12 - 16 अक्टूबर 2026 तक पीठों का गठन
CONSTITUTION FROM 12.10.2026 TO 16.10.2026

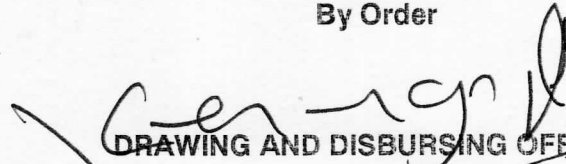
<u>Hon'ble S/Shri/Ms.</u>	<u>Bench</u>	<u>Court Room</u>
George George.K, VP & Gagan Goyal, AM	"B"	1 (THROUGH HYBRID HEARING)
Aby.T.Varkey, JM & Padmavathy.S, AM	"D"	2 (THROUGH HYBRID HEARING)
Inturi Rama Rao, AM & Manu Kumar Giri, JM	"C"	3 (THROUGH HYBRID HEARING)
S.S.Viswanethra Ravi, JM & S.R.Raghunatha, AM	"A"	4 (THROUGH HYBRID HEARING)

NOTE: (1) Cases other than simple issue appeals posted in "A" & "B" Benches on 12.10.2026 and 13.10.2026 are adjourned to regular date.
(2) Cases other than simple issue appeals posted in "C" & "D" Benches on 14.10.2026 and 15.10.2026 are adjourned to regular date.

Chennai
Dt:08.10.2026

Sd/-
GEORGE GEORGE.K
VICE-PRESIDENT(CZ)

By Order


DRAWING AND DISBURSING OFFICER
8.10.26